

would save them from getting arrested in the foreign waters and would also save the efforts of the Indian Government of negotiating/pleading their cases with foreign Governments?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) During the year ending 2015, 1261 Indian fishermen were arrested in foreign waters.

(b) and (c) Since 2009, the Indian Coast Guard has been conducting community interaction programmes for the fishermen throughout the year, in coordination with State Fisheries Departments and other stakeholders. Some of the State Governments concerned have put in place arrangements for sensitizing their fishermen on safety and security aspects, by organizing meetings between law enforcement agencies and village committees. They also circulate pamphlets and display banners in coastal villages to create awareness. Coastal security agencies also conduct regular surveillance and patrolling to safeguard our fishermen and to ensure that they do not cross the International Maritime Boundary Line in various areas. The Indian Coast Guard also provides GPS waypoints to prevent our fishermen from crossing the International Maritime Boundary Line inadvertently.

#### **Invitation from Syria for peace talks**

199. DR. K.P. RAMALINGAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Syrian Government has invited India for its peace talk, if so, the details thereof; and

(b) whether Government has taken a decision to participate in such peace talk in Syria, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) No. The Government of Syria has not extended any invitation for any meeting or peace talks.

(b) India is ready to play any meaningful role, if required.

#### **Strategic sale of profit making PSUs**

200. SHRI K. K. RAGESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is going for strategic sale of various profit making Public Sector Uudertakings (PSUs) soon;

- (b) if so, the details of the profit making PSUs listed for strategic sale; and
- (c) the total amount of dividend paid to Government by each of these PSUs during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) and (b) No, Sir. So far no Central Public Sector Enterprise (CPSE) has been identified for strategic sale.

However, Government has approved disinvestment of 5% paid up equity of Bharat Heavy Electricals Ltd. (BHEL) out of Government of India shareholding of 63.06% through Offer of Sale (OFS) of Shares by Promoters through the Stock Exchange Mechanism.

- (c) The dividend paid to the Government by BHEL during the last three years is as under:

| Financial year | Amount (₹ in crores) |
|----------------|----------------------|
| 2014-15        | 318                  |
| 2013-14        | 762                  |
| 2012-13        | 961                  |

#### SC student in IIT and IIM

201. SHRI P. L. PUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Scheduled Caste students enrolled in various IITs and IIMs since last three years;
- (b) whether Government has maintained any data on "opportunities availed by the Scheduled Caste students" after passing out from IIT and IIM; and
- (c) if so, the details thereof, for each IIT and IIM for last three years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The number of Scheduled Caste students enrolled in IITs and IIMs since last three years is as under:

| Year | IITs | IIMs | Total |
|------|------|------|-------|
| 2013 | 3646 | 567  | 4213  |
| 2014 | 3740 | 540  | 4280  |
| 2015 | 4046 | 584  | 4630  |